

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **10.05.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Kotak Mahindra Bank Ltd
Vs
Prasad Properties & Investments Pvt Ltd

MAIN PETITION NUMBER : CP/1352/IB/2018

(IA/MA) APPLICATION NUMBERS

IA(IBC)/1018(CHE)2024

ORDER

Present: Ld. Counsel Shri. Navaneetha Krishnan for the Applicant /
Liquidator.

This application has been filed to take on record the 4th progress report
for the quarter ended 31.03.2024.

Report is taken on record, subject to all just exceptions.

IA/(IBC)/1018(CHE)/2024 is accordingly **disposed of**.

Sd/-

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

(SANJIV JAIN)
MEMBER (JUDICIAL)

MG